

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 12th March, 2014

In the matter of

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
23.4.2014.

COURT MASTER